

PATNA HIGH COURT

NOTICE

The following candidates who have not responded to Court's Notice dated 04.03.2015 displayed on the website of the Court with regard to their date of enrolment as an Advocate, are provisionally being allowed to appear in the Preliminary Examination for recruitment to the post of District Judge (Entry Level), Direct from Bar, 2015 scheduled to be held on 22.03.2015 (Sunday) subject to the condition that they will produce a valid ID proof and self attested copy of their Enrollment Certificate showing 7 years of practice as an Advocate as on 05.02.2015, to the Invigilator before occupying their seats at the Examination Centre -

S.No.	Registration Number	Applicant Name	Surname
1	2015100069	KULDIP	SINGH
2	2015100131	JAI PRAKASH	SINGH
3	2015100238	VIBHAS KUMAR	JHA
4	2015100641	SUNITA	KUMARI
5	2015101479	GAJENDRA SINGH	
6	2015101977	ISHWAR	SINGH
7	2015102853	SANGEETA	KUMARI
8	2015102874	KUNJJAN LAL	PATEL
9	2015103660	MANOJ	KUMAR
10	2015103736	SHAILESH KUMAR	RAM
11	2015105580	KRISHNA PRATAP	YADAV
12	2015106443	ASHOK KUMAR SRIVASTAVA	
13	2015106566	NARENDRA	KUMAR
14	2015107647	CHANDRALEKHA	
15	2015107714	SATYENDRA	KUMAR SINHA
16	2015107774	LAL DHARI	PRASAD
17	2015107860	SUSHMA RANI	
18	2015108060	RAKESH	RANJAN
19	2015108979	MD SARFARAJ	ALAM
20	2015109120	ASHUTOSH	KUMAR
21	2015109180	UDAY	KUMAR
22	2015109259	SUNITA	TRIVEDI
23	2015109381	PRADEEP KUMAR SINGH	SINGH
24	2015109621	VINOD	BAITHA
25	2015110037	NIRMALA	DEVI
26	2015110547	RAKESH	PRASAD

Patna High Court, Patna
Dated : 17.03.2015

By order of the Court

17/3/15
Registrar (Appointment)